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SLP(C)No. 17556 OF 2000

ITEM No.1

Court No. 2

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17556/2000

(From the judgement and order dated 01/08/2000 in WP 24863/99
of The HIGH COURT OF A.P AT HYDERABAD)

GOVERNMENT OF A.P. & ORS.

Petitioner (s)

VERSUS

MALLELA HANUMANTHU & ORS.

Respondent (s)

(Office Report on Default)

With SLP(C) 4700-4714/2001 (Office Report on Default)

Date : 31/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s) Mr. Guntur Prabhakar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

SLP(C) No.17556/2000@@
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Three weeks' time is granted to comply with the
office report.

SLP(C)Nos.4700-4714/2001@@
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One week's time is granted to comply with the
office report.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master